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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.815/252/HDB/2018
NAME OF THE COMPANY	Priyanka Hi-Tech Feeds Pvt Ltd
NAME OF THE PETITIONER(S)	Gannu Mallayya & another
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Laxmi Reddy	Advocate	vrr@vangan Associates.com 9542239033	V. V. Laxmi Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ponna Rao	Advocate	90521110366	P. Rao

ORDER

Counsel for Petitioner Company is present.
He has filed demonetisation affidavit.
Shri Ponna Rao, filed memo of appearance for RoC, Hyd.
Heard both sides.
List it for orders on 04.09.2018


Member(Judl)